

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103
TP/3(AHM)2023 in CP/470(HC)2016

Proceedings under Section 7 IBC

IN THE MATTER OF:

Nand Kishore Palaha & Anr
V/s
CMR Lifesciences Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 10/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Advocate
For the Respondent : Mr. Saurabh Soparkar, Sr. Advocate a/w.
: Ms. Prutha Bhavsar, Advocate

ORDER
(Hybrid Mode)

In compliance with the last order dated 21.06.2024, both sides have filed their additional affidavit along with certain documents vide inward diary No. D-5363 on 08.07.2024 and vide inward diary No. 5301 on 05.07.2024.

Learned Counsel for both sides seeks time to file their counter-affidavit to rebut the same.

Let the needful be done by both sides, within a period of seven days from the date of this order.

Re-list on 07.08.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)